

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

for rejoinder

12/5/07

Rejo.

Order dt. 07/05/07

Ld. counsels for both sides are absent. It is seen that time since 17/01/07 has been granted to file rejoinder. Till date no rejoinder has been filed. No further time can be granted. pleadings are deemed to be complete.

Ld. At this case before Bench for hearing after showing it in the ready list.

dmh
07.05.07

Dy. Registrar

1. Counter filed & Copy served

2. For Hearing Pl.

Delay

24.6.09

Bench

Adj to 30.6.09

for hearing.

Delay

29.6.09

Bench

ORDER DATED: 25-06-2009

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

At request, call on 30-06-2009 for hearing.

Member(J)

Member(J)

ORDER DATED: 30/6/2009

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Learned Counsel for the Applicant seeks withdrawal of this O.A. The O.A. is, therefore, dismissed as withdrawn.

Sh. B. Kanungo, Id. Counsel for the Respondents is present and heard.

dmh (A)

dmh (J)